

Strike by Employees of Cooperative Sugar Mills In Punjab

3281. SHRI KIRPAL SINGH: Will the Minister of LABOUR be pleased to state:

(a) whether there has been a strike in the Co-operative Sugar Mills in Punjab;

(b) if so, when the strike was called off;

(c) the details of terms and conditions of settlement for calling off the strike;

(d) whether the conditions of settlement were implemented by all the co-operative mills of Batala; and

(e) whether all the employees of the sugar mills were reinstated including daily wages employees after the strike was called off?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) The strike was called off unconditionally on 11.12.1989.

(c) According to information received from the Government of Punjab, the terms of the settlement provided that (i) the scales of pay of the workers of Co-operative Sugar Mills in Punjab should be structured as per the recommendations of the Third Wage Board on Sugar Industry set up by the Government of India, (ii) payment of emoluments to the workers of the Cooperative Sugar Mills in Punjab should be on the pattern laid down in U.P. for their workers, subject to their final fixation on the basis of the recommendations of the Third Wage Board for Sugar Industry as accepted by the Government of India, and (iii) there will be no victimisation of workers.

(d) Yes, Sir.

(e) The Government of Punjab have stated that no worker was victimised. The workers employed on daily wage basis were engaged by the Mills keeping in view the requirements of casual labour for the crushing season 1989-90.

Hospital for Beedi workers at Dhulian (Murshidabad-West Bengal)

3282. SHRI BASUDEB ACHARIA: Will the Minister of LABOUR be pleased to state:

(a) Whether Government had a proposal to set up a hospital for beedi workers at Dhulian in the District of Murshidabad, West Bengal; and

(b) if so, the details of the progress made so far in this regard?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes Sir.

(b): CPWD authorities have been requested to prepare a fresh estimate.

Infant Mortality Rate And Foreign Aid

3283. SHRI G.S. BASAVRAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the infant mortality rate in the country as a whole and State-wise for first five years since 1952 and during the last three years;

(b) the extent of foreign aid received for immunisation and rehydration programmes during the last three years;

(c) State-wise allocation of Central resources for immunisation and rehydration programmes; and

(d) the amount actually released to